

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

M/s Ashok Leyland Finance Ltd Vs Deepak Kushwaha

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 18, 2024

Hon'ble Judges: A. P. Sahi, President Member; Bharatkumar Pandya, Member

Bench: Division Bench
Advocate: Jyoti Nayak
Final Decision: Dismissed

Judgement